- (b) Review by Government on the working of the above Cooperative.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4535/15/11]
- IV. (i) Outcome Budget, for the year 2011-12, in respect of the Department of Fertilizers in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 4100/15/11]
  - (ii) Outcome Budget, for the year 2011-12, in respect of the Department of Pharmaceuticals in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 4250/15/11]
- I. Accounts (2009-10) of IIT, Roorkee and related papers.
- II. Reports and Accounts (2007-08, 2008-09) of various NIT's and related papers.
- III. Reports and Accounts (2009-10) of various foundations, universities and related papers.
- IV. Reports and Accounts (2009-10) of various IIM's and IIT's and related paperts.
- $\label{eq:V.Reports} \textbf{Partist} \ \text{Pratist} \ \text{Proved} \ \text{Proved} \ \text{V.} \\ \textbf{Proved} \ \text{Proved} \ \text{Proved}$
- VI. Reports and Accounts (2008-09, 2009-10) of various Sarva Shiksha Abhiyan's SSAs and related papers.
- $\label{eq:VII.} \textbf{Report}~(2009\text{-}10)~\text{of university of Hyderabad, Hyderabad and related papers.}$

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURUNDESWARI): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of Institute of Technology Act, 1961:
  - (a) Annual Accounts of the Indian Institute of Technology, Roorkee, for the year 2009-10, and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4258/15/11]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:

- (i) (a) Annual Report and Accounts of the National Institute of Technology, Kurukshetra, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 4067/15/11]
- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Surathkal, Karnataka, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 4068/15/11]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 4065/15/11]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 4066/15/11]
- (v) (a) Annual Accounts of the Malaviya National Institute of Technology, Jaipur, for the year 2008-09, and the Audit Report thereon.
  - (b) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4422/15/11]
- III. (i) A copy each (in English and Hindi) of the following papers, under sub-sections (3) and (4) of Section 24 of the Auroville Foundation Act, 1988:
  - (a) Annual Report and Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2009-10, together with the Audit Report.

- (b) Statement by Government accepting the above Report.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4255/15/11]
- (ii) A copy each (in English and Hindi) of the following papers, under sub-section 3 of Section 29 of the Babasaheb Bhimrao Ambedkar University Act, 1994:
  - (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2009-10.
  - (b) Review by Government on the working of the above University.
  - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4058/15/11]
- (iii) A copy each (in English and Hindi) of the following papers, under sub-section 4 of Section 31 of the Central Universities Act, 2009:
  - (a) First Annual Report of the Central University of Tamil Nadu, Thiruvarur, for the year 2009-10.
  - (b) Review by Government on the working of the above University.
  - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4453/15/11]
- (iv) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 of the Visva Bharati Act, 1984:
  - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2009-10.
  - (b) Review by Government on the working of the above University.
  - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4055/15/11]
- IV. A copy each (in English and Hindi) of the following papers:
  - (i) (a) Thirty-fifth Annual Report and Accounts of the Indian Institute of Management (IIM), Bangalore, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4064/15/11]
- (ii) (a) Forty-eighth Annual Report and Accounts of the Indian Institute of Management (IIM), Ahmedabad, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4063/15/11]
- (iii) (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 200910.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4262/15/11]
- (iv) (a) Annual Report of the Indian Institute of Technology, New Delhi, for the year 2009-10.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4052/15/11]
- (v) (a) Annual Report of the Indian Institute of Technology, Kanpur, for the year 2009-10.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4051/15/11]
- (vi) (a) Annual Report of the Indian Institute of Technology, Bombay, for the year 2009-
  - (b) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2009-10, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (vi) (b) above. [Placed in Library. See No. L.T. 4050/15/11]

- V. (i) (a) Annual Report of Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2009-10.
  - (b) Annual Accounts of Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2009-10 and the Audit Report thereon.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) and (b) above. [Placed in Library. See No. L.T. 4059/15/11]
  - (ii) (a) Annual Report and Accounts of the National Book Trust, New Delhi, for the year 2009-10, together with Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above. [Placed in Library. See No. L.T. 4049/15/11]
  - (iii) (a) Annual Report and Accounts of the National University of Educational Planning and Administration (NUEPA), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. See No. L.T. 4257/15/11]
- VI. (i) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory

  Mission Authority, Andaman and Nicobar Islands, for the year 2009-10, together

  with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. See No. L.T. 4053/15/11]

- (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Manipur, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. See No. L.T. 4054/15/11]
- (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan of the U.P. Education for All Project Board, Lucknow, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above. [Placed in Library. See No. L.T. 4044/15/11]
- (iv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Nagaland, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. See No. L.T. 4047/15/11]
- (v) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Uttarakhand Sabhi Ke Liye Shiksha Parishad, Dehradun, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. See No. L.T. 4046/15/11]
- (vi) (a) Annual Report and Accounts of the Axom Sarba Shiksha Abhijan Mission, Guwahati, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above. [Placed in Library. See No. L.T. 4045/15/11]
- VII. (a) Thirty-fifth Annual Report of the University of Hyderabad, Hyderabad, for the year 2009-10.
  - (b) Review by Government on the working of the above University.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above. [Placed in Library. See No. L.T. 4056/15/11]

## Outcome Budget (2011-12) of DIT in the Ministry of Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2011-12, in respect of the Department of Information Technology in the Ministry of Communications and Information Technology. [Placed in Library. See No. L.T. 4069A/15/11]

- I. Notifications of the Ministry of Communications and Information Technology
- II. Report and Accounts (2009-10) of BSNL, New Delhi and related papers.
- III. Report and Accounts (2009-10) of MTNL, New Delhi and related papers.
- IV. Outcome Budget (2011-12) of DOP, Ministry of Communications and Information Technology.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Sachin Pilot, I lay on the Table:

I. (i) A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Telecommunications) Notification F.No.116-1/2010-MN, dated the 24th November, 2010, publishing the Telecommunication Mobile Number Portability (Second Amendment) Regulations, 2010, under Section 37 of the Telecom